

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.6109 of 2018

*Chittaranjan Mohanty* ..... *Petitioner*  
In-person

-versus-

*State of Orissa & Others* ..... *Opp.Parties*  
Mr. L.Samantaray,AGA

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE R.K.PATTANAİK**

Order No.

**ORDER**  
**10.08.2022**

- 42.
1. There is a reference at 2 pm today and therefore, the matter is unable to be taken up.
  2. Mr. Samantaray, learned AGA appearing for the State states that crack teams are already moving to different locations and he expects that by the end of September, the exercise as directed by this Court will be completed.
  3. List on 11<sup>th</sup> October, 2022.

*(Dr. S. Muralidhar)*  
*Chief Justice*

*(R.K. Pattanaik)*  
*Judge*